

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

| Date : 09.08.2024 | | | | | | | | | |
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| S.L.No. | C.A.No. | Date of Application | Case No. | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For | Dealing Section | Seat |
| 1 | 67369/2024 | 09.08.2024 | ABLAPL - 7686/2024 | M DAS | C.O. | | Order Dtd. 2024-08-07 | | (Seat No-) |
| 2 | 67370/2024 | 09.08.2024 | ABLAPL - 7721/2024 | IC SAHU | C.O. | | Order Dtd. 2024-08-07 | | (Seat No-) |
| 3 | 67371/2024 | 09.08.2024 | ABLAPL - 7735/2024 | P JENA | C.O. | | Order Dtd. 2024-08-07 | | (Seat No-) |
| 4 | 67372/2024 | 09.08.2024 | ABLAPL - 7797/2024 | UNMESH CHANDRA JENA | C.O. | | Order Dtd. 2024-08-07 | | (Seat No-) |
| 5 | 67374/2024 | 09.08.2024 | ABLAPL - 7846/2024 | MK SWAIN | C.O. | COURT NO. 2 | Order Dtd. 2024-08-07 | BAIL-1 | (Seat No-6) |
| 6 | 67375/2024 | 09.08.2024 | BLAPL-658/2024 | BB MALLICK | C.O. | COURT NO. 2 | Order Dtd. 2024-08-07 | | (Seat No-6) |
| 7 | 67376/2024 | 09.08.2024 | BLAPL-1404/2024 | A PANDA | C.O. | COURT NO. 2 | Order Dtd. 2024-08-06 | | (Seat No-6) |
| 8 | 67377/2024 | 09.08.2024 | BLAPL-1301/2024 | KC PANDA | C.O. | COURT NO. 2 | Order Dtd. 2024-08-06 | | (Seat No-6) |
| 9 | 67378/2024 | 09.08.2024 | BLAPL-1493/2024 | DR. PURUSOTTAM CHULI | C.O. | COURT NO. 2 | Order Dtd. 2024-08-06 | | (Seat No-6) |
| 10 | 67379/ | 09.08.2 | BLAPL- | S MOHANTY | C.O. | COURT | Order Dtd. 2024- | BAIL- | (Se |

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| | 2024 | 024 | 1377/2024 | | | NO. 2 | 08-06 | 2 | at No-11) |
| 11 | 67380/2024 | 09.08.2024 | BLAPL-1622/2024 | D SAMAL | C.O. | COURT NO. 2 | Order Dtd. 2024-08-07 | BAIL-1 | (Se at No-1) |
| 12 | 67382/2024 | 09.08.2024 | WP (C) - 14165/2015 | KN SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-08-07 | WRIT BRANC H-7 | (Se at No-15) |
| 13 | 67383/2024 | 09.08.2024 | WP (C) - 14166/2015 | KN SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-08-07 | WRIT BRANC H-7 | (Se at No-15) |
| 14 | 67384/2024 | 09.08.2024 | WP (C) - 906/2024 | SARADA NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-08-07 | WRIT BRANC H (DIVISION BENCH -1) | (Se at No-105) |
| 15 | 67385/2024 | 09.08.2024 | WP (C) - 906/2024 | SATYAJIT BISWAL | C.O. | COURT NO. 2 | Order Dtd. 2024-08-07 | WRIT BRANC H (DIVISION BENCH -1) | (Se at No-105) |
| 16 | 67386/2024 | 09.08.2024 | WP (C) - 15883/2024 | B K MISHRA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-08-06 | WRIT BRANC H (DIVISION BENCH -1) | (Se at No-102) |
| 17 | 67387/2024 | 09.08.2024 | WP (C) - 18253/2024 | BK SINGH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-08-07 | | (Se at No-102) |
| 18 | 67388/2024 | 09.08.2024 | WP (C) - 18278/2024 | BK SINGH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-08-07 | | (Se at No-102) |
| 19 | 67389/2024 | 09.08.2024 | WP (C) - 18283/2024 | BK SINGH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-08-07 | | (Se at No-102) |
| 20 | 67390/ | 09.08.2 | WP (C) - | BK SINGH | C.O. | CHIEF | Order Dtd. 2024- | | (Se |

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| | 2024 | 024 | 18286/ 2024 | | | JUSTI CE'S COURT | 08-07 | | at No- 102) |
| 21 | 67391/ 2024 | 09.08.2 024 | WP (C) - 18397/ 2024 | BK SINGH | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2024- 08-07 | | (Se at No- 102) |
| 22 | 67392/ 2024 | 09.08.2 024 | WP (C) - 18347/ 2024 | BK SWAIN | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2024- 08-05 | | (Se at No- 102) |
| 23 | 67393/ 2024 | 09.08.2 024 | CRLMP- 1110/2 024 | B SWAIN | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2024- 08-06 | | (Se at No- 102) |
| 24 | 67394/ 2024 | 09.08.2 024 | CRLMP- 1112/2 024 | RK BISOI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2024- 08-06 | | (Se at No- 102) |
| 25 | 67395/ 2024 | 09.08.2 024 | CMP- 776/20 24 | S MOHANTY | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2024- 08-07 | | (Se at No- 102) |
| 26 | 67396/ 2024 | 09.08.2 024 | CRLMP- 1117/2 024 | B MISHRA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2024- 08-07 | | (Se at No- 102) |
| 27 | 67397/ 2024 | 09.08.2 024 | CRLMP- 1121/2 024 | M MOHANTY | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2024- 08-07 | | (Se at No- 102) |
| 28 | 67398/ 2024 | 09.08.2 024 | CRLMP- 1119/2 024 | PK MOHANTY | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2024- 08-07 | | (Se at No- 102) |
| 29 | 67399/ 2024 | 09.08.2 024 | CRLMP- 1118/2 024 | BK DAS | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2024- 08-07 | | (Se at No- 102) |
| 30 | 67401/ 2024 | 09.08.2 024 | FAO- 346/20 24 | S SAHOO | C.O. | CHIEF JUSTI CE'S | Order Dtd. 2024- 08-06 | | (Se at No- |

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| | | | | | | COURT | | | 102) |
| 31 | 67402/2024 | 09.08.2024 | FAO-347/2024 | S SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-08-06 | | (Seat No-102) |
| 32 | 67403/2024 | 09.08.2024 | BLAPL-481/2024 | RANJAN DAS | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2024-08-08 | | (Seat No-102) |
| 33 | 67426/2024 | 09.08.2024 | WP (C) - 18553/2024 | PRAMOD KUMAR ROUT | C.O. | COURT NO. 10 | Order Dtd. 2024-08-07 | | (Seat No-102) |
| 34 | 67427/2024 | 09.08.2024 | BLAPL-1392/2024 | BALARAM SINGH | C.O. | COURT NO. 10 | Order Dtd. 2024-08-06 | | (Seat No-102) |
| 35 | 67428/2024 | 09.08.2024 | ABLAPL - 4743/2024 | PRAMOD KUMAR ROUT | C.O. | COURT NO. 10 | Order Dtd. 2024-08-06 | | (Seat No-102) |
| 36 | 67429/2024 | 09.08.2024 | FAO-347/2024 | S HUSSIAN | C.O. | COURT NO. 10 | Order Dtd. 2024-08-06 | | (Seat No-102) |
| 37 | 67430/2024 | 09.08.2024 | WP (C) - 16562/2024 | J.D. MUDULI | C.O. | COURT NO. 23 | Order Dtd. 2024-12-18 | WRIT BRANCH-7 | (Seat No-18) |
| 38 | 67431/2024 | 09.08.2024 | WP (C) - 2851/2024 | S. BARIK | C.O. | COURT NO. 23 | Order Dtd. 2024-08-07 | WRIT BRANCH-4 | (Seat No-37) |
| 39 | 67432/2024 | 09.08.2024 | FAO-346/2024 | S HUSSIAN | C.O. | COURT NO. 23 | Order Dtd. 2024-08-06 | | (Seat No-37) |
| 40 | 67433/2024 | 09.08.2024 | WP (C) - 2851/2024 | A. DAS | C.O. | COURT NO. 23 | Order Dtd. 2024-08-07 | WRIT BRANCH-4 | (Seat No-37) |
| 41 | 67434/2024 | 09.08.2024 | WP (C) - 18365/2024 | HRUSIKESH TRIPATHY | C.O. | COURT NO. 23 | Order Dtd. 2024-08-06 | | (Seat No-37) |

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| 42 | 67435/ 2024 | 09.08.2 024 | WP (C) - 1952/2 024 | N.K. SATAPATHY | C.O. | COURT NO. 23 | Order Dtd. 2024- 09-18 | WRIT BRANC H-2 | (Se at No- 6) |
| 43 | 67436/ 2024 | 09.08.2 024 | WP (C) - 13527/ 2024 | S.R. BARIK | C.O. | COURT NO. 23 | Order Dtd. 2024- 08-07 | WRIT BRANC H-5 | (Se at No- 22) |
| 44 | 67437/ 2024 | 09.08.2 024 | WP (C) - 13331/ 2024 | KHAGESWAR BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2024- 08-07 | WRIT BRANC H-3 | (Se at No- 11) |
| 45 | 67438/ 2024 | 09.08.2 024 | WP (C) - 18382/ 2024 | HRUSIKESH TRIPATHY | C.O. | COURT NO. 23 | Order Dtd. 2024- 08-06 | | (Se at No- 11) |
| 46 | 67439/ 2024 | 09.08.2 024 | WP (C) - 2200/2 015 | M.D. BISWAL | C.O. | COURT NO. 23 | Order Dtd. 2024- 08-07 | WRIT BRANC H-2 | (Se at No- 45) |
| 47 | 67441/ 2024 | 09.08.2 024 | WP (C) - 10659/ 2014 | P.CH. DAS | C.O. | COURT NO. 23 | Order Dtd. 2024- 06-24 | WRIT BRANC H-6 | (Se at No- 16) |
| 48 | 67442/ 2024 | 09.08.2 024 | FAO- 391/20 23 | T.K. BARIK | C.O. | COURT NO. 23 | Order Dtd. 2024- 08-07 | MISC. APPEA L SEC. | (Se at No- 9) |
| 49 | 67443/ 2024 | 09.08.2 024 | FAO- 242/20 24 | S.K. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2024- 11-13 | MISC. APPEA L SEC. | (Se at No- 2) |
| 50 | 67444/ 2024 | 09.08.2 024 | WP (C) - 17293/ 2024 | GANESH SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2024- 08-07 | | (Se at No- 2) |
| 51 | 67445/ 2024 | 09.08.2 024 | WP (C) - 17771/ 2024 | BHOJARAJ SETH | C.O. | COURT NO. 23 | Order Dtd. 2024- 08-07 | | (Se at No- 2) |
| 52 | 67446/ 2024 | 09.08.2 024 | WP (C) - 23207/ 2023 | R.K. ROUT | C.O. | COURT NO. 1 | Order Dtd. 2024- 09-02 | WRIT BRANC H-1 | (Se at No- 49) |
| 53 | 67447/ 2024 | 09.08.2 024 | BLAPL- 8576/2 023 | A K NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2024- 08-06 | BAIL- 1 | (Se at No- 4) |
| 54 | 67448/ 2024 | 09.08.2 024 | WPC (OA) - 80/201 | BIKRAM SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2024- 08-06 | OA Branc h | (Se at No- |

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| 55 | 67449/ 2024 | 09.08.2 024 | BLAPL- 14379/ 2023 | MADAN MOHAN DAS | C.O. | COURT NO. 1 | Order Dtd. 2024- 08-02 | BAIL- 1 | (Se at No- 4) |
| 56 | 67450/ 2024 | 09.08.2 024 | WP (C) - 17333/ 2024 | S C D DASH | C.O. | COURT NO. 1 | Order Dtd. 2024- 08-05 | WRIT BRANC H-8 | (Se at No- 43) |
| 57 | 67451/ 2024 | 09.08.2 024 | BLAPL- 12004/ 2023 | A. PATTANAIAK | C.O. | COURT NO. 1 | Order Dtd. 2024- 08-08 | BAIL- 2 | (Se at No- 9) |
| 58 | 67452/ 2024 | 09.08.2 024 | WP (C) - 18914/ 2024 | H K MOHANTA | C.O. | COURT NO. 1 | Order Dtd. 2024- 08-08 | | (Se at No- 9) |
| 59 | 67453/ 2024 | 09.08.2 024 | BLAPL- 6438/2 022 | R.K. MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2024- 08-07 | BAIL- 1 | (Se at No- 4) |
| 60 | 67454/ 2024 | 09.08.2 024 | WP (C) - 18745/ 2024 | H.K. MOHANTA | C.O. | COURT NO. 1 | Order Dtd. 2024- 08-08 | | (Se at No- 4) |
| 61 | 67455/ 2024 | 09.08.2 024 | WP (C) - 17894/ 2024 | SATYA PURNA PANDA | C.O. | COURT NO. 1 | Order Dtd. 2024- 08-07 | | (Se at No- 4) |
| 62 | 67456/ 2024 | 09.08.2 024 | WP (C) - 19005/ 2024 | H K PANDA | C.O. | COURT NO. 1 | Order Dtd. 2024- 08-07 | | (Se at No- 4) |
| 63 | 67457/ 2024 | 09.08.2 024 | WP (C) - 13640/ 2024 | AUROBINDA SAHOO | C.O. | COURT NO. 1 | Order Dtd. 9999- 12-31 | WRIT BRANC H-6 | (Se at No- 25) |
| 64 | 67458/ 2024 | 09.08.2 024 | WP (C) - 17974/ 2024 | A SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2024- 08-07 | | (Se at No- 25) |
| 65 | 67459/ 2024 | 09.08.2 024 | WPC (OA) - 1167/2 019 | M R ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 2024- 08-06 | OA Branc h | (Se at No- 1) |
| 66 | 67460/ 2024 | 09.08.2 024 | WP (C) - 18322/ 2024 | SS MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2024- 08-07 | | (Se at No- 1) |
| 67 | 67461/ 2024 | 09.08.2 024 | WP (C) - 18867/ 2024 | PK MOHANTY | C.O. | COURT NO. | Order Dtd. 2024- 08-07 | | (Se at No- 1) |

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| | | | 2024 | | | 23 | | | No-1) |
| 68 | 67462/2024 | 09.08.2024 | WP (C) - 17282/2024 | PK MISHRA | C.O. | COURT NO. 23 | Order Dtd. 2024-08-07 | | (Se at No-1) |
| 69 | 67463/2024 | 09.08.2024 | WPC (OA) - 1309/2019 | S R MOHAPATRA | C.O. | COURT NO. 23 | Order Dtd. 2024-08-06 | OA Branch | (Se at No-1) |
| 70 | 67464/2024 | 09.08.2024 | WP (C) - 18984/2024 | H.K. MOHANTA | C.O. | COURT NO. 23 | Order Dtd. 2024-08-08 | | (Se at No-1) |
| 71 | 67465/2024 | 09.08.2024 | CRLMC-5323/2023 | R.R. NAYAK | C.O. | COURT NO. 23 | Order Dtd. 2024-08-08 | CRIMINAL MISC | (Se at No-6) |
| 72 | 67466/2024 | 09.08.2024 | WPC (OA) - 1982/2019 | M/S SOBHANA SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2024-08-06 | OA Branch | (Se at No-1) |
| 73 | 67468/2024 | 09.08.2024 | WPC (OA) - 1168/2019 | S. NAYAK | C.O. | COURT NO. 23 | Order Dtd. 2024-08-06 | OA Branch | (Se at No-1) |
| 74 | 67469/2024 | 09.08.2024 | BLAPL-6757/2024 | J SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2024-08-07 | BAIL-1 | (Se at No-5) |
| 75 | 67470/2024 | 09.08.2024 | CRLMC-5222/2023 | ANITA PANDA | C.O. | COURT NO. 23 | Order Dtd. 2024-08-06 | CRIMINAL MISC | (Se at No-5) |
| 76 | 67471/2024 | 09.08.2024 | WPC (OA) - 1310/2019 | S.R. MOHAPATRA | C.O. | COURT NO. 23 | Order Dtd. 2024-08-06 | OA Branch | (Se at No-1) |
| 77 | 67472/2024 | 09.08.2024 | BLAPL-5415/2024 | BK PATI | C.O. | COURT NO. 17 | Order Dtd. 2024-08-07 | | (Se at No-1) |
| 78 | 67473/2024 | 09.08.2024 | CRLMC-2385/2023 | P K MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2024-08-06 | CRIMINAL MISC | (Se at No-1) |
| 79 | 67474/2024 | 09.08.2024 | WPC (OA) - 732/2019 | M/S SARITA PANDA, P.N. PATTNAIK | C.O. | COURT NO. 17 | Order Dtd. 2024-08-06 | OA Branch | (Se at No-1) |
| 80 | 67475/ | 09.08.2 | CRLMC- | M K MOHANTY | C.O. | COURT | Order Dtd. 2024- | CRIMI | (Se |

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| | 2024 | 024 | 2385/2 023 | | | NO. 17 | 08-06 | NAL MISC | at No- 1) |
| 81 | 67476/ 2024 | 09.08.2 024 | CRLMC- 2385/2 023 | M K MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2024- 08-06 | CRIMI NAL MISC | (Se at No- 1) |
| 82 | 67477/ 2024 | 09.08.2 024 | BLAPL- 12426/ 2023 | A.K. BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2024- 02-16 | BAIL- 2 | (Se at No- 7) |
| 83 | 67478/ 2024 | 09.08.2 024 | CRLMC- 2291/2 024 | B.S. SWAIN | C.O. | COURT NO. 17 | Order Dtd. 2024- 08-07 | CRIMI NAL MISC | (Se at No- 7) |
| 84 | 67479/ 2024 | 09.08.2 024 | WP (C) - 17784/ 2024 | AMIYA KUMAR SWAIN | C.O. | COURT NO. 17 | Order Dtd. 2024- 08-07 | | (Se at No- 7) |
| 85 | 67480/ 2024 | 09.08.2 024 | CRLMC- 5134/2 023 | SESHADEV BISWAL | C.O. | COURT NO. 17 | Order Dtd. 2024- 08-07 | CRIMI NAL MISC | (Se at No- 4) |
| 86 | 67481/ 2024 | 09.08.2 024 | WP (C) - 17784/ 2024 | ASHISH KUMAR NAYAK | C.O. | COURT NO. 17 | Order Dtd. 2024- 08-07 | | (Se at No- 4) |
| 87 | 67482/ 2024 | 09.08.2 024 | WP (C) - 14170/ 2024 | BIJAY KUMAR MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2024- 08-07 | WRIT BRANC H-3 | (Se at No- 28) |
| 88 | 67483/ 2024 | 09.08.2 024 | WP (C) - 17924/ 2024 | N K ROUT | C.O. | COURT NO. 17 | Order Dtd. 2024- 08-08 | | (Se at No- 28) |
| 89 | 67484/ 2024 | 09.08.2 024 | WP (C) - 18092/ 2024 | M R ROUSTRAY | C.O. | COURT NO. 17 | Order Dtd. 2024- 08-08 | | (Se at No- 28) |
| 90 | 67485/ 2024 | 09.08.2 024 | WP (C) - 18448/ 2024 | N K ROUT | C.O. | COURT NO. 17 | Order Dtd. 2024- 08-08 | | (Se at No- 28) |
| 91 | 67486/ 2024 | 09.08.2 024 | WP (C) - 18941/ 2024 | R C MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2024- 08-08 | | (Se at No- 28) |
| 92 | 67490/ 2024 | 09.08.2 024 | WP (C) - 17839/ 2024 | MANAS RANJAN SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2024- 08-06 | | (Se at No- 28) |

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| 93 | 67491/2024 | 09.08.2024 | WP (C) - 17950/2024 | B. K. MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2024-08-06 | | (Se at No-28) |
| 94 | 67492/2024 | 09.08.2024 | WP (C) - 18414/2024 | J. ROUT | C.O. | COURT NO. 1 | Order Dtd. 2024-08-06 | | (Se at No-28) |
| 95 | 67493/2024 | 09.08.2024 | WP (C) - 18436/2024 | B. K. SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2024-08-06 | | (Se at No-28) |
| 96 | 67495/2024 | 09.08.2024 | WP (C) - 18435/2024 | B. K. SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2024-08-06 | | (Se at No-28) |
| 97 | 67496/2024 | 09.08.2024 | WP (C) - 9931/2023 | M. MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2024-08-07 | WRIT BRANCH (DIVISION BENCH -1) | (Se at No-103) |
| 98 | 67497/2024 | 09.08.2024 | WP (C) - 9942/2023 | M. MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2024-08-07 | WRIT BRANCH (DIVISION BENCH -1) | (Se at No-103) |
| 99 | 67498/2024 | 09.08.2024 | CRLMC-2825/2024 | RAMESH CHANDRA MAHARANA | C.O. | COURT NO. 1 | Order Dtd. 2024-08-07 | | (Se at No-103) |
| 100 | 67499/2024 | 09.08.2024 | CRLMC-2153/2024 | A. SUNDARAY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-09-25 | | (Se at No-103) |
| 101 | 67500/2024 | 09.08.2024 | CRLMC-2658/2024 | R.K. BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-28 | CRIMINAL MISC | (Se at No-7) |
| 102 | 67501/2024 | 09.08.2024 | CRLMC-2218/2024 | S.K.LENKA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-09-04 | CRIMINAL MISC | (Se at No-7) |
| 103 | 67502/2024 | 09.08.2024 | WP (C) - 18130/2024 | PRADEEP KUMAR PAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-06 | | (Se at No-7) |

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| 104 | 67503/2024 | 09.08.2024 | CRLMC-2160/2024 | A. SUNDARAY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-09-25 | | (Seat No-7) |
| 105 | 67504/2024 | 09.08.2024 | CRLMC-1719/2024 | P.K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-09-04 | CRIMINAL MISC | (Seat No-6) |
| 106 | 67505/2024 | 09.08.2024 | WP (C) - 32123/2023 | P.K. MOHANTY | C.O. | COURT NO. 16 | Order Dtd. 2024-08-26 | WRIT BRANCH-3 | (Seat No-13) |
| 107 | 67506/2024 | 09.08.2024 | WP (C) - 18019/2024 | R. DAS | C.O. | COURT NO. 16 | Order Dtd. 2024-08-06 | | (Seat No-13) |
| 108 | 67507/2024 | 09.08.2024 | WP (C) - 18019/2024 | K. BEHERA | C.O. | COURT NO. 16 | Order Dtd. 2024-08-06 | | (Seat No-13) |
| 109 | 67508/2024 | 09.08.2024 | WP (C) - 5801/2024 | R.C. MUDULI | C.O. | COURT NO. 10 | Order Dtd. 2024-09-09 | WRIT BRANCH-5 | (Seat No-32) |
| 110 | 67509/2024 | 09.08.2024 | WP (C) - 17474/2024 | B. K. SWAIN | C.O. | COURT NO. 10 | Order Dtd. 2024-08-06 | | (Seat No-32) |
| 111 | 67510/2024 | 09.08.2024 | LAA-32/2019 | S. BISWAL | C.O. | COURT NO. 16 | Order Dtd. 9999-12-31 | FIRST APPEAL | (Seat No-5) |
| 112 | 67511/2024 | 09.08.2024 | WP (C) - 18386/2024 | DILLIP SAMAL | C.O. | COURT NO. 10 | Order Dtd. 2024-09-06 | | (Seat No-5) |
| 113 | 67512/2024 | 09.08.2024 | LAA-48/2022 | G.D. SINGH | C.O. | COURT NO. 16 | Order Dtd. 2024-09-02 | FIRST APPEAL | (Seat No-5) |
| 114 | 67513/2024 | 09.08.2024 | WP (C) - 18633/2024 | PITABMAR BEHERA | C.O. | COURT NO. 16 | Order Dtd. 2024-08-07 | | (Seat No-5) |
| 115 | 67514/2024 | 09.08.2024 | MATA-74/2020 | S.S.BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2024-03-14 | FIRST APPEAL | (Seat No-1) |
| 116 | 67515/2024 | 09.08.2024 | MATA-152/2022 | S.S.BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2024-08-08 | FIRST APPEAL | (Seat No-) |

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| 117 | 67516/2024 | 09.08.2024 | WP (C) - 18955/2024 | SANJAY KUMAR SAHU | C.O. | COURT NO. 10 | Order Dtd. 2024-08-07 | | (Se at No-1) |
| 118 | 67517/2024 | 09.08.2024 | WP (C) - 19161/2024 | B.R. SENAPATI | C.O. | COURT NO. 10 | Order Dtd. 2024-09-03 | | (Se at No-1) |
| 119 | 67518/2024 | 09.08.2024 | WP (C) - 19112/2024 | PRAKASH | C.O. | COURT NO. 10 | Order Dtd. 2024-08-07 | | (Se at No-1) |
| 120 | 67519/2024 | 09.08.2024 | WP (C) - 18786/2024 | T.K. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2024-08-08 | | (Se at No-1) |
| 121 | 67520/2024 | 09.08.2024 | WP (C) - 3898/2021 | ASHOK KUMAR SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-16 | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-112) |
| 122 | 67521/2024 | 09.08.2024 | WP (C) - 17379/2024 | P. K. SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-02 | | (Se at No-112) |
| 123 | 67522/2024 | 09.08.2024 | BLAPL-1553/2024 | SURENDRA DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-06 | | (Se at No-112) |
| 124 | 67523/2024 | 09.08.2024 | WP (C) - 17523/2024 | B. K. SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-02 | | (Se at No-112) |
| 125 | 67524/2024 | 09.08.2024 | WP (C) - 17960/2024 | B. K. SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-02 | | (Se at No-112) |
| 126 | 67525/2024 | 09.08.2024 | WP (C) - 18365/2024 | SANTOSH KUMAR BRAHMA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-06 | | (Se at No-112) |
| 127 | 67526/2024 | 09.08.2024 | CRLLP-26/2023 | P.K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-06 | BAIL-2 | (Se at No-1) |

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| 128 | 67527/2024 | 09.08.2024 | CRLLP-26/2023 | R.K. BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-06 | BAIL-2 | (Se at No-11) |
| 129 | 67528/2024 | 09.08.2024 | CRLMP-1238/2023 | P.K. NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-08 | WRIT BRANC H-8 | (Se at No-40) |
| 130 | 67529/2024 | 09.08.2024 | WP (C) - 17656/2024 | M. R. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-06 | | (Se at No-40) |
| 131 | 67530/2024 | 09.08.2024 | WP (C) - 17252/2024 | M. R. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-06 | | (Se at No-40) |
| 132 | 67531/2024 | 09.08.2024 | WP (C) - 18324/2024 | A. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-05 | | (Se at No-40) |
| 133 | 67532/2024 | 09.08.2024 | ABLAPL - 6889/2024 | DILLIP KUMAR MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-07 | BAIL-2 | (Se at No-12) |
| 134 | 67533/2024 | 09.08.2024 | CRLMP-2160/2023 | R.K. BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-08 | WRIT BRANC H-8 | (Se at No-40) |
| 135 | 67534/2024 | 09.08.2024 | CRLMC-2387/2024 | RANJAN DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-07 | CRIMINAL MISC | (Se at No-2) |
| 136 | 67535/2024 | 09.08.2024 | CRLMP-95/2024 | R.K. SARANGI | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-08 | WRIT BRANC H-7 | (Se at No-10) |
| 137 | 67536/2024 | 09.08.2024 | CRLMP-1128/2024 | PADMANAV BHUTIA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-08 | WRIT BRANC H-2 | (Se at No-34) |
| 138 | 67537/2024 | 09.08.2024 | CRLMP-795/2024 | S.K. PARIDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-08 | WRIT BRANC H-4 | (Se at No-37) |
| 139 | 67538/2024 | 09.08.2024 | CRLMP-803/2024 | S.P. SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-08-08 | WRIT BRANC H-6 | (Se at No-24) |
| 140 | 67539/2024 | 09.08.2024 | CRLMP-625/20 | A. DAS | C.O. | COURT NO. 2 | Order Dtd. 2024-08-08 | WRIT BRANC | (Se at |

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| | | | 24 | | | OLD | | H-7 | No-44) |
| 14 | 67540/2024 | 09.08.2024 | CRLA-499/2024 | A. MOHANTY | C.O. | COURT NO. 3 | Order Dtd. 2024-08-22 | CRIMINAL APPEAL | (Serial No-10) |
| 14 | 67541/2024 | 09.08.2024 | CRLMP-199/2024 | P. BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2024-02-16 | WRIT BRANCH-4 | (Serial No-17) |
| 14 | 67542/2024 | 09.08.2024 | CRLMC-3983/2023 | M.R. BARIK | C.O. | COURT NO. 2 | Order Dtd. 2023-11-30 | CRIMINAL MISC | (Serial No-6) |
| 14 | 67543/2024 | 09.08.2024 | CRLMC-852/2024 | S. NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-08-08 | CRIMINAL MISC | (Serial No-2) |
| 14 | 67544/2024 | 09.08.2024 | SA-32/1993 | M. BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2024-07-26 | SECOND APPEAL | (Serial No-7) |
| 14 | 67545/2024 | 09.08.2024 | SA-119/1998 | S.CH SUNDARA | C.O. | COURT NO. 2 | Order Dtd. 2024-08-08 | SECOND APPEAL | (Serial No-2) |
| 14 | 67546/2024 | 09.08.2024 | SA-182/2001 | G. SUNDARA | C.O. | COURT NO. 21 | Order Dtd. 2024-09-11 | SECOND APPEAL | (Serial No-4) |
| 14 | 67547/2024 | 09.08.2024 | SA-125/2001 | D.K. DAS | C.O. | COURT NO. 21 | Order Dtd. 2024-08-08 | SECOND APPEAL | (Serial No-4) |
| 14 | 67548/2024 | 09.08.2024 | WP (C) - 17654/2024 | M.R. BARIK | C.O. | COURT NO. 6 | Order Dtd. 2024-08-20 | WRIT BRANCH-3 | (Serial No-28) |
| 15 | 67549/2024 | 09.08.2024 | WP (C) - 4453/2024 | S. DASH | C.O. | COURT NO. 6 | Order Dtd. 2024-02-29 | WRIT BRANCH-6 | (Serial No-25) |
| 15 | 67550/2024 | 09.08.2024 | WP (C) - 9912/2024 | S.K. RATH | C.O. | COURT NO. 23 | Order Dtd. 2024-08-20 | WRIT BRANCH-4 | (Serial No-19) |
| 15 | 67551/2024 | 09.08.2024 | WP (C) - 14716/2018 | A.K. BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2024-08-08 | WRIT BRANCH-3 | (Serial No-33) |
| 15 | 67552/ | 09.08.2 | WP (C) - | A.K. BEHERA | C.O. | COURT | | WRIT | (Se |

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| 3 | 2024 | 024 | 16293/ 2017 | | | NO. 23 | | BRANC H-6 | at No- 16) |
| 15 4 | 67553/ 2024 | 09.08.2 024 | WP (C) - 12899/ 2024 | B. BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2024- 08-06 | WRIT BRANC H-5 | (Se at No- 20) |
| 15 5 | 67554/ 2024 | 09.08.2 024 | WP (C) - 13733/ 2024 | B. BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2024- 08-06 | WRIT BRANC H-7 | (Se at No- 44) |
| 15 6 | 67555/ 2024 | 09.08.2 024 | WP (C) - 17427/ 2024 | G.K. SUNDARAY | C.O. | COURT NO. 23 | Order Dtd. 2024- 08-07 | WRIT BRANC H-1 | (Se at No- 31) |
| 15 7 | 67556/ 2024 | 09.08.2 024 | WP (C) - 17427/ 2024 | K.C. SAMAL | C.O. | COURT NO. 23 | Order Dtd. 2024- 08-07 | WRIT BRANC H-1 | (Se at No- 31) |
| 15 8 | 67557/ 2024 | 09.08.2 024 | WP (C) - 33713/ 2020 | G.D. SINGH | C.O. | COURT NO. 23 | Order Dtd. 2024- 08-07 | WRIT BRANC H-8 | (Se at No- 42) |
| 15 9 | 67558/ 2024 | 09.08.2 024 | WP (C) - 33713/ 2020 | S.R. PANI | C.O. | COURT NO. 23 | Order Dtd. 2024- 08-07 | WRIT BRANC H-8 | (Se at No- 42) |
| 16 0 | 67560/ 2024 | 09.08.2 024 | WP (C) - 149/20 24 | R.CH. ROUT | C.O. | COURT NO. 20 | Order Dtd. 2024- 09-13 | WRIT BRANC H-8 | (Se at No- 41) |
| 16 1 | 67561/ 2024 | 09.08.2 024 | WP (C) - 11103/ 2023 | P.K. BARIK | C.O. | COURT NO. 22 | Order Dtd. 2024- 09-09 | WRIT BRANC H-6 | (Se at No- 16) |
| 16 2 | 67562/ 2024 | 09.08.2 024 | WP (C) - 15823/ 2024 | P.K. MISHRA | C.O. | COURT NO. 22 | Order Dtd. 2024- 08-08 | WRIT BRANC H-7 | (Se at No- 15) |
| 16 3 | 67563/ 2024 | 09.08.2 024 | CMP- 769/20 24 | M. NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2024- 08-08 | WRIT BRANC H-5 | (Se at No- 23) |
| 16 4 | 67564/ 2024 | 09.08.2 024 | RPFAM- 355/20 22 | P.K. SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2024- 08-08 | FIRST APPEA L | (Se at No- 7) |
| 16 5 | 67565/ 2024 | 09.08.2 024 | RVWPET - 4/2022 | R.K. BARIK | C.O. | COURT NO. 20 | Order Dtd. 2024- 09-17 | CIVIL REVIS ION | (Se at No- 1) |

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| 16 | 67566/2024 | 09.08.2024 | CRLMA-137/2024 | A.K.BEHERA | C.O. | COURT NO. 20 | Order Dtd. 2024-08-07 | | (Se at No-1) |
| 16 | 67567/2024 | 09.08.2024 | ABLAPL - 4859/2024 | J.P. KAR | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | | (Se at No-1) |
| 16 | 67569/2024 | 09.08.2024 | ABLAPL - 4985/2024 | D.K. JENA | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | | (Se at No-1) |
| 16 | 67570/2024 | 09.08.2024 | BLAPL-3285/2024 | P.K.JENA | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | | (Se at No-1) |
| 17 | 67571/2024 | 09.08.2024 | WP (C) - 18352/2024 | KC PANDA | C.O. | COURT NO. 20 | Order Dtd. 2024-08-06 | | (Se at No-1) |
| 17 | 67573/2024 | 09.08.2024 | ABLAPL - 5115/2024 | N. SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | BAIL-2 | (Se at No-8) |
| 17 | 67575/2024 | 09.08.2024 | ABLAPL - 5157/2024 | CHHABI RANA | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | | (Se at No-8) |
| 17 | 67576/2024 | 09.08.2024 | WP (C) - 18352/2024 | ASHOK KUMAR BEHERA | C.O. | COURT NO. 20 | Order Dtd. 2024-08-06 | | (Se at No-8) |
| 17 | 67579/2024 | 09.08.2024 | WP (C) - 19013/2024 | AK SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | | (Se at No-8) |
| 17 | 67580/2024 | 09.08.2024 | ABLAPL - 5170/2024 | B.R. SENAPATI | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | BAIL-1 | (Se at No-1) |
| 17 | 67581/2024 | 09.08.2024 | ABLAPL - 4852/2024 | G. SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | BAIL-1 | (Se at No-1) |
| 17 | 67584/2024 | 09.08.2024 | ABLAPL - 5154/2024 | K.K.NATH | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | | (Se at No-1) |
| 17 | 67585/2024 | 09.08.2024 | BLAPL-7525/2024 | S.K.JENA | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | | (Se at No-1) |

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| 179 | 67586/2024 | 09.08.2024 | ABLAPL-5179/2024 | S.K.LENKA | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | | (Seat No-1) |
| 180 | 67587/2024 | 09.08.2024 | BLAPL-7532/2024 | B.M.ROUT | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | BAIL-2 | (Seat No-11) |
| 181 | 67588/2024 | 09.08.2024 | CRLMC-935/2024 | S.K.BHANJADEO | C.O. | COURT NO. 20 | Order Dtd. 2024-04-12 | CRIMINAL MISC | (Seat No-4) |
| 182 | 67589/2024 | 09.08.2024 | BLAPL-7535/2024 | S.SAMAL | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | | (Seat No-4) |
| 183 | 67590/2024 | 09.08.2024 | ABLAPL-5183/2024 | DILLIP SAMAL | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | | (Seat No-4) |
| 184 | 67591/2024 | 09.08.2024 | BLAPL-7536/2024 | S.K.SAHU | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | | (Seat No-4) |
| 185 | 67592/2024 | 09.08.2024 | ABLAPL-7878/2024 | M.R. SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | | (Seat No-4) |
| 186 | 67593/2024 | 09.08.2024 | ABLAPL-7885/2024 | RASHMI RANJAN SINHA | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | BAIL-1 | (Seat No-2) |
| 187 | 67594/2024 | 09.08.2024 | BLAPL-7538/2024 | S.SAMAL | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | BAIL-2 | (Seat No-10) |
| 188 | 67595/2024 | 09.08.2024 | ABLAPL-7886/2024 | R.K. SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | | (Seat No-10) |
| 189 | 67596/2024 | 09.08.2024 | ABLAPL-7887/2024 | M. PAGAL | C.O. | COURT NO. 20 | Order Dtd. 2024-08-08 | BAIL-1 | (Seat No-4) |
| 190 | 67597/2024 | 09.08.2024 | BLAPL-1566/2024 | K.K.JENA | C.O. | COURT NO. 20 | Order Dtd. 2024-05-15 | BAIL-2 | (Seat No-7) |
| 191 | 67598/2024 | 09.08.2024 | ABLAPL- | S. PANDA | C.O. | COURT NO. | Order Dtd. 2024-08-08 | | (Seat |

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| | | | 7888/2 024 | | | 20 | | | No- 7) |
| 19 2 | 67599/ 2024 | 09.08.2 024 | ABLAPL - 7889/2 024 | ASHOK KUMAR SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2024- 08-08 | | (Se at No- 7) |
| 19 3 | 67600/ 2024 | 09.08.2 024 | BLAPL- 7557/2 024 | SURESH SAHU | C.O. | COURT NO. 20 | Order Dtd. 2024- 08-08 | | (Se at No- 7) |
| 19 4 | 67601/ 2024 | 09.08.2 024 | ABLAPL - 7891/2 024 | B.K. MOHARANA | C.O. | COURT NO. 20 | Order Dtd. 2024- 08-08 | BAIL- 2 | (Se at No- 8) |
| 19 5 | 67602/ 2024 | 09.08.2 024 | CRLMC- 1133/2 024 | M. DAS | C.O. | COURT NO. 20 | Order Dtd. 2024- 06-25 | CRIMI NAL MISC | (Se at No- 7) |
| 19 6 | 67603/ 2024 | 09.08.2 024 | BLAPL- 7556/2 024 | B.R.SENAPATI | C.O. | COURT NO. 20 | Order Dtd. 2024- 08-08 | | (Se at No- 7) |
| 19 7 | 67604/ 2024 | 09.08.2 024 | CRLMP- 1130/2 024 | DILLIP SAMAL | C.O. | COURT NO. 20 | Order Dtd. 2024- 08-08 | | (Se at No- 7) |
| 19 8 | 67605/ 2024 | 09.08.2 024 | CRLMP- 1131/2 024 | S. MOHANTY | C.O. | COURT NO. 20 | Order Dtd. 2024- 08-08 | | (Se at No- 7) |
| 19 9 | 67606/ 2024 | 09.08.2 024 | ABLAPL - 2372/2 024 | P.K.MOHANTY | C.O. | COURT NO. 20 | Order Dtd. 2024- 08-08 | | (Se at No- 7) |
| 20 0 | 67607/ 2024 | 09.08.2 024 | CRLMP- 1136/2 024 | RANJIT MOHANTY | C.O. | COURT NO. 20 | Order Dtd. 2024- 08-08 | | (Se at No- 7) |
| 20 1 | 67608/ 2024 | 09.08.2 024 | ABLAPL - 4829/2 024 | J.P.KAR | C.O. | COURT NO. 20 | Order Dtd. 2024- 08-08 | | (Se at No- 7) |
| 20 2 | 67609/ 2024 | 09.08.2 024 | ABLAPL - 7864/2 024 | SATYAJEET ROUT | C.O. | COURT NO. 20 | Order Dtd. 2024- 08-06 | BAIL- 2 | (Se at No- 7) |
| 20 3 | 67610/ 2024 | 09.08.2 024 | ABLAPL - 3673/2 024 | P.K. MISHRA | C.O. | COURT NO. 2 | Order Dtd. 2024- 04-24 | | (Se at No- 7) |
| 20 | 67611/ 2024 | 09.08.2 | ABLAPL | PRADIPTA | C.O. | COURT | Order Dtd. 2024- | BAIL- | (Se |

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| 4 | 2024 | 024 | - 7806/2 024 | BEURA | | NO. 2 | 08-06 | 1 | at No- 6) |
| 20 5 | 67613/ 2024 | 09.08.2 024 | BLAPL- 4869/2 024 | S. K. BHANJIJADEO | C.O. | COURT NO. 2 | Order Dtd. 2024- 08-08 | | (Se at No- 6) |
| 20 6 | 67614/ 2024 | 09.08.2 024 | BLAPL- 7527/2 024 | AMLAN SHAKTI PAUL | C.O. | COURT NO. 2 | Order Dtd. 2024- 08-08 | BAIL- 1 | (Se at No- 3) |
| 20 7 | 67615/ 2024 | 09.08.2 024 | BLAPL- 7533/2 024 | M. R. BARIK | C.O. | COURT NO. 2 | Order Dtd. 2024- 08-08 | | (Se at No- 3) |
| 20 8 | 67616/ 2024 | 09.08.2 024 | ABLAPL - 4835/2 024 | JYOTISH RANJAN DAS | C.O. | COURT NO. 2 | Order Dtd. 2024- 08-08 | | (Se at No- 3) |
| 20 9 | 67617/ 2024 | 09.08.2 024 | ABLAPL - 5126/2 024 | A. MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2024- 08-08 | BAIL- 1 | (Se at No- 5) |
| 21 0 | 67618/ 2024 | 09.08.2 024 | ABLAPL - 5157/2 024 | SURENDRA DAS | C.O. | COURT NO. 2 | Order Dtd. 2024- 08-08 | | (Se at No- 5) |
| 21 1 | 67619/ 2024 | 09.08.2 024 | ABLAPL - 7556/2 024 | S. CHOUDHURY | C.O. | COURT NO. 2 | Order Dtd. 2024- 08-08 | | (Se at No- 5) |
| 21 2 | 67620/ 2024 | 09.08.2 024 | ABLAPL - 7732/2 024 | JYOTI RANJAN NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024- 08-08 | | (Se at No- 5) |
| 21 3 | 67621/ 2024 | 09.08.2 024 | BLAPL- 7570/2 024 | H. K. PATRA | C.O. | COURT NO. 2 | Order Dtd. 2024- 08-08 | | (Se at No- 5) |
| 21 4 | 67622/ 2024 | 09.08.2 024 | ABLAPL - 7893/2 024 | A. MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2024- 08-08 | BAIL- 2 | (Se at No- 8) |
| 21 5 | 67623/ 2024 | 09.08.2 024 | ABLAPL - 7895/2 024 | MANOJ KUMAR PANI | C.O. | COURT NO. 2 | Order Dtd. 2024- 08-08 | | (Se at No- 8) |
| 21 6 | 67624/ 2024 | 09.08.2 024 | ABLAPL - 7894/2 024 | SANTOSH KUMAR MAHANTY | C.O. | COURT NO. 2 | Order Dtd. 2024- 08-08 | BAIL- 1 | (Se at No- 6) |

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| 21 | 67625/2024 | 09.08.2024 | ABLAPL-4693/2024 | M/S SANJIB KUMAR BHANJADEO, S. BALABANTRAY, B.K.BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2024-08-08 | BAIL-1 | (Se at No-1) |
| 21 | 67626/2024 | 09.08.2024 | ABLAPL-4693/2024 | JADUNATH PRADHAN | C.O. | COURT NO. 2 | Order Dtd. 2024-08-08 | BAIL-1 | (Se at No-1) |
| 21 | 67627/2024 | 09.08.2024 | WP (C) - 18579/2024 | SIBA PRASAD SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2024-08-08 | | (Se at No-1) |
| 22 | 67628/2024 | 09.08.2024 | WPC (OA C) - 444/2019 | M.R. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2024-08-07 | OA Branch | (Se at No-1) |
| 22 | 67629/2024 | 09.08.2024 | WP (C) - 7485/2021 | K. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2024-08-07 | WRIT BRANCH-7 | (Se at No-44) |
| 22 | 67630/2024 | 09.08.2024 | WP (C) - 18329/2024 | A. PANDA | C.O. | COURT NO. 1 | Order Dtd. 2024-08-07 | | (Se at No-44) |
| 22 | 67631/2024 | 09.08.2024 | WP (C) - 23914/2023 | K. PARIDA | C.O. | COURT NO. 1 | Order Dtd. 2024-08-08 | WRIT BRANCH-1 | (Se at No-49) |
| 22 | 67632/2024 | 09.08.2024 | WP (C) - 16328/2024 | T. SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2024-08-08 | WRIT BRANCH-5 | (Se at No-21) |
| 22 | 67633/2024 | 09.08.2024 | BLAPL-5789/2024 | P. K. BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2024-08-07 | | (Se at No-21) |
| 22 | 67634/2024 | 09.08.2024 | BLAPL-4174/2024 | RAMESH CHANDRA MAHARANA | C.O. | COURT NO. 11 | Order Dtd. 2024-08-07 | | (Se at No-21) |
| 22 | 67635/2024 | 09.08.2024 | ABLAPL-7207/2024 | P K MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2024-08-07 | BAIL-2 | (Se at No-9) |
| 22 | 67636/2024 | 09.08.2024 | BLAPL-7544/2024 | PARTHA SARATHI DAS | C.O. | COURT NO. 11 | Order Dtd. 2024-08-08 | | (Se at No-9) |
| 22 | 67637/2024 | 09.08.2024 | ABLAPL- | PARTHA SARATHI DAS | C.O. | COURT NO. | Order Dtd. 2024-08-08 | | (Se at |

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| | | | 4862/2024 | | | 11 | | | No-9) |
| 230 | 67638/2024 | 09.08.2024 | WPC (OA C) - 1398/2019 | S.P. SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2024-08-08 | OA Branch | (Se at No-1) |
| 231 | 67639/2024 | 09.08.2024 | BLAPL-5798/2022 | S.R. PATTANAIAK | C.O. | COURT NO. 11 | Order Dtd. 2022-07-13 | BAIL-1 | (Se at No-5) |
| 232 | 67640/2024 | 09.08.2024 | TRP (C) - 133/2024 | S.DASH | C.O. | COURT NO. 11 | Order Dtd. 2024-08-14 | M.J.C . | (Se at No-6) |
| 233 | 67641/2024 | 09.08.2024 | WP (C) - 8173/2003 | S.K. PARIDA | C.O. | COURT NO. 11 | Order Dtd. 2024-07-09 | WRIT BRANCH-4 | (Se at No-37) |
| 234 | 67642/2024 | 09.08.2024 | WP (C) - 9891/2018 | A. DAS | C.O. | COURT NO. 1 | Order Dtd. 2024-09-04 | WRIT BRANCH-8 | (Se at No-40) |
| 235 | 67643/2024 | 09.08.2024 | WP (C) - 5838/2024 | S.K. BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2024-07-09 | WRIT BRANCH-5 | (Se at No-32) |
| 236 | 67644/2024 | 09.08.2024 | WP (C) - 30018/2023 | D.K. JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-09-09 | WRIT BRANCH (DIVISION BENCH -3) | (Se at No-121) |
| 237 | 67645/2024 | 09.08.2024 | ABLAPL - 7767/2024 | DK NAIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-08-07 | BAIL-2 | (Se at No-12) |
| 238 | 67646/2024 | 09.08.2024 | ABLAPL - 7830/2024 | DK NAIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-08-07 | | (Se at No-12) |
| 239 | 67647/2024 | 09.08.2024 | ABLAPL - 6337/2024 | A MOHANTY | C.O. | COURT NO. 9 | Order Dtd. 2024-08-07 | BAIL-1 | (Se at No-3) |
| 240 | 67648/2024 | 09.08.2024 | ABLAPL - 6177/2024 | A MOHANTY | C.O. | COURT NO. 9 | Order Dtd. 2024-08-07 | BAIL-1 | (Se at No-2) |
| 241 | 67649/2024 | 09.08.2024 | ABLAPL - | AK BEHERA | C.O. | COURT NO. 9 | Order Dtd. 2024-08-07 | | (Se at |

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| | | | 6046/2 024 | | | | | | No-2) |
| 24 2 | 67650/ 2024 | 09.08.2 024 | ABLAPL - 7168/2 024 | SC SUNDARAY | C.O. | COURT NO. 9 | Order Dtd. 2024- 08-07 | BAIL- 2 | (Se at No- 7) |
| 24 3 | 67651/ 2024 | 09.08.2 024 | ABLAPL - 7326/2 024 | G JAYASINGH | C.O. | COURT NO. 9 | Order Dtd. 2024- 08-07 | | (Se at No- 7) |
| 24 4 | 67652/ 2024 | 09.08.2 024 | BLAPL- 7054/2 024 | G R DHAL | C.O. | COURT NO. 9 | Order Dtd. 2024- 08-08 | | (Se at No- 7) |
| 24 5 | 67653/ 2024 | 09.08.2 024 | ABLAPL - 7748/2 024 | S PATTANAIAK | C.O. | COURT NO. 9 | Order Dtd. 2024- 08-05 | BAIL- 2 | (Se at No- 10) |
| 24 6 | 67654/ 2024 | 09.08.2 024 | WP (C) - 6923/2 024 | B.K. MAHARANA | C.O. | COURT NO. 9 | Order Dtd. 2024- 08-07 | WRIT BRANC H-3 | (Se at No- 14) |
| 24 7 | 67655/ 2024 | 09.08.2 024 | BLAPL- 4139/2 024 | PARTHA SARATHI DAS | C.O. | COURT NO. 9 | Order Dtd. 2024- 08-07 | | (Se at No- 14) |
| 24 8 | 67656/ 2024 | 09.08.2 024 | WP (C) - 6923/2 024 | G.K. SUNDARAY | C.O. | COURT NO. 9 | Order Dtd. 2024- 08-07 | WRIT BRANC H-3 | (Se at No- 14) |
| 24 9 | 67657/ 2024 | 09.08.2 024 | MACA- 32/202 4 | S. SWAIN | C.O. | COURT NO. 9 | Order Dtd. 2024- 08-08 | MISC. APPEA L SEC. | (Se at No- 7) |
| 25 0 | 67658/ 2024 | 09.08.2 024 | MACA- 32/202 4 | S.K. SAHOO | C.O. | COURT NO. 9 | Order Dtd. 2024- 08-08 | MISC. APPEA L SEC. | (Se at No- 7) |
| 25 1 | 67659/ 2024 | 09.08.2 024 | MACA- 32/202 4 | A.K. BARIK | C.O. | COURT NO. 9 | Order Dtd. 2024- 08-08 | MISC. APPEA L SEC. | (Se at No- 7) |
| 25 2 | 67660/ 2024 | 09.08.2 024 | MACA- 455/20 17 | S. SWAIN | C.O. | COURT NO. 9 | Order Dtd. 2024- 08-08 | MISC. APPEA L SEC. | (Se at No- 9) |
| 25 3 | 67661/ 2024 | 09.08.2 024 | MACA- 454/20 17 | A.K. BARIK | C.O. | COURT NO. 9 | Order Dtd. 2024- 08-08 | MISC. APPEA L SEC. | (Se at No- 9) |
| 25 | 67662/ | 09.08.2 | MACA- | B. BARIK | C.O. | COURT | Order Dtd. 2024- | MISC. | (Se |

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| 4 | 2024 | 024 | 454/2017 | | | NO. 9 | 08-08 | APPEAL SEC. | at No-9) |
| 255 | 67663/2024 | 09.08.2024 | MACA-861/2012 | P.C PATTNAIK | C.O. | COURT NO. 9 | Order Dtd. 2024-08-08 | MISC. APPEAL SEC. | (Seat No-7) |
| 256 | 67664/2024 | 09.08.2024 | CRLMC-1948/2024 | D K NAIK | C.O. | COURT NO. 9 | Order Dtd. 2024-08-07 | CRIMINAL MISC | (Seat No-5) |
| 257 | 67665/2024 | 09.08.2024 | MACA-861/2012 | A.K. BARIK | C.O. | COURT NO. 9 | Order Dtd. 2024-08-08 | MISC. APPEAL SEC. | (Seat No-7) |
| 258 | 67666/2024 | 09.08.2024 | MACA-533/2022 | J. DEHURY | C.O. | COURT NO. 9 | Order Dtd. 2024-08-08 | MISC. APPEAL SEC. | (Seat No-1) |
| 259 | 67667/2024 | 09.08.2024 | MACA-533/2022 | A.K. DAS | C.O. | COURT NO. 9 | Order Dtd. 2024-08-08 | MISC. APPEAL SEC. | (Seat No-1) |
| 260 | 67668/2024 | 09.08.2024 | MACA-752/2016 | R.K. MOHAPATRA | C.O. | COURT NO. 9 | | MISC. APPEAL SEC. | (Seat No-9) |
| 261 | 67669/2024 | 09.08.2024 | MACA-752/2016 | P.C PATTNAIK | C.O. | COURT NO. 9 | Order Dtd. 2024-08-08 | MISC. APPEAL SEC. | (Seat No-9) |
| 262 | 67670/2024 | 09.08.2024 | MACA-413/2016 | S.R. OJHA | C.O. | COURT NO. 9 | Order Dtd. 2024-08-08 | MISC. APPEAL SEC. | (Seat No-7) |
| 263 | 67671/2024 | 09.08.2024 | MACA-413/2016 | M/S. JITENDRA MOHANTY | C.O. | COURT NO. 9 | Order Dtd. 2024-08-08 | MISC. APPEAL SEC. | (Seat No-7) |
| 264 | 67672/2024 | 09.08.2024 | MACA-96/2017 | A. MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2024-09-26 | MISC. APPEAL SEC. | (Seat No-1) |
| 265 | 67673/2024 | 09.08.2024 | MACA-480/2024 | SAUMENDRA KUMAR GHOSE | C.O. | COURT NO. 23 | Order Dtd. 2024-08-08 | MISC. APPEAL SEC. | (Seat No-7) |
| 266 | 67674/2024 | 09.08.2024 | MACA-369/2024 | SAUMEDRA KUMAR GHOSE | C.O. | COURT NO. 23 | Order Dtd. 2024-08-08 | MISC. APPEAL SEC. | (Seat No-4) |

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| 26 | 67675/2024 | 09.08.2024 | MACA-701/2023 | S. SWAIN | C.O. | COURT NO. 23 | Order Dtd. 2024-08-08 | MISC. APPEAL SEC. | (Seat No-4) |
| 26 | 67676/2024 | 09.08.2024 | MACA-701/2023 | D. PRADHAN | C.O. | COURT NO. 23 | Order Dtd. 2024-08-08 | MISC. APPEAL SEC. | (Seat No-4) |
| 26 | 67677/2024 | 09.08.2024 | WP (C) - 3653/2018 | M.M. PANDA | C.O. | COURT NO. 23 | Order Dtd. 2018-05-18 | | (Seat No-4) |
| 27 | 67678/2024 | 09.08.2024 | WP (C) - 41692/2023 | B.R. SENAPATI | C.O. | COURT NO. 1 | Order Dtd. 2024-08-28 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-123) |
| 27 | 67679/2024 | 09.08.2024 | WP (C) - 7095/2024 | S. MOHARANA | C.O. | COURT NO. 23 | Order Dtd. 2024-11-07 | WRIT BRANCH-4 | (Seat No-19) |
| 27 | 67680/2024 | 09.08.2024 | WP (C) - 3920/2013 | P.K. DAS | C.O. | COURT NO. 23 | Order Dtd. 2024-08-07 | WRIT BRANCH-1 | (Seat No-1) |
| 27 | 67681/2024 | 09.08.2024 | WP (C) - 3920/2013 | P.K. DAS | C.O. | COURT NO. 23 | Order Dtd. 2024-08-07 | WRIT BRANCH-1 | (Seat No-1) |
| 27 | 67682/2024 | 09.08.2024 | WP (C) - 16059/2024 | K.K. NATH | C.O. | COURT NO. 23 | Order Dtd. 2024-08-05 | WRIT BRANCH (DIVISION BENCH -1) | (Seat No-104) |
| 27 | 67686/2024 | 09.08.2024 | BLAPL-663/2024 | G SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2024-08-07 | | (Seat No-104) |
| 27 | 67688/2024 | 09.08.2024 | BLAPL-663/2024 | S DASH | C.O. | COURT NO. 23 | Order Dtd. 2024-08-07 | | (Seat No-104) |
| 27 | 67690/2024 | 09.08.2024 | WP (C) - 19121/2024 | AVAY KU. DAS | C.O. | COURT NO. 16 | Order Dtd. 2024-09-02 | | (Seat No-104) |

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| 278 | 67691/2024 | 09.08.2024 | WP (C) - 21701/2016 | A.K.SARANGI | C.O. | COURT NO. 16 | Order Dtd. 9999-12-31 | WRIT BRANCH-3 | (Serial No-33) |
| 279 | 67692/2024 | 09.08.2024 | WP (C) - 17542/2024 | H K MALLICK | C.O. | COURT NO. 16 | Order Dtd. 2024-08-05 | | (Serial No-33) |
| 280 | 67694/2024 | 09.08.2024 | CRLMC-2878/2024 | B B ROUT | C.O. | COURT NO. 16 | Order Dtd. 2024-08-07 | | (Serial No-33) |
| 281 | 67696/2024 | 09.08.2024 | CRLMC-2758/2024 | B B ROUT | C.O. | COURT NO. 16 | Order Dtd. 2024-08-07 | | (Serial No-33) |
| 282 | 67697/2024 | 09.08.2024 | CRLMC-2845/2024 | B B ROUT | C.O. | COURT NO. 16 | Order Dtd. 2024-08-07 | CRIMINAL MISC | (Serial No-2) |
| 283 | 67698/2024 | 09.08.2024 | WP (C) - 9910/2024 | RAKESH SETHI | C.O. | COURT NO. 16 | Order Dtd. 2024-08-05 | WRIT BRANCH-4 | (Serial No-19) |
| 284 | 67699/2024 | 09.08.2024 | WP (C) - 9910/2024 | RAKESH SETHI | C.O. | COURT NO. 16 | Order Dtd. 2024-08-05 | WRIT BRANCH-4 | (Serial No-19) |
| 285 | 67700/2024 | 09.08.2024 | WP (C) - 18671/2024 | SITANSU MOHAN SINGH | C.O. | COURT NO. 16 | Order Dtd. 2024-08-08 | | (Serial No-19) |
| 286 | 67701/2024 | 09.08.2024 | WP (C) - 18636/2024 | SITANSU MOHAN SINGH | C.O. | COURT NO. 16 | Order Dtd. 2024-08-08 | | (Serial No-19) |
| 287 | 67702/2024 | 09.08.2024 | WP (C) - 18767/2024 | SITANSU MOHAN SINGH | C.O. | COURT NO. 16 | Order Dtd. 2024-08-08 | | (Serial No-19) |
| 288 | 67703/2024 | 09.08.2024 | WP (C) - 18637/2024 | SITANSU MOHAN SINGH | C.O. | COURT NO. 16 | Order Dtd. 2024-08-08 | | (Serial No-19) |
| 289 | 67704/2024 | 09.08.2024 | WP (C) - 18638/2024 | SITANSU MOHAN SINGH | C.O. | COURT NO. 16 | Order Dtd. 2024-08-08 | | (Serial No-19) |
| 290 | 67705/2024 | 09.08.2024 | WP (C) - 18667/ | SITANSU MOHAN SINGH | C.O. | COURT NO. | Order Dtd. 2024-08-08 | | (Serial No-19) |

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| | | | 2024 | | | 16 | | | No-19) |
| 29 | 67706/2024 | 09.08.2024 | WP (C) - 18769/2024 | SITANSU MOHAN SINGH | C.O. | COURT NO. 16 | Order Dtd. 2024-08-08 | | (Se at No-19) |
| 29 | 67707/2024 | 09.08.2024 | ABLAPL - 7260/2024 | GANESH SAHOO | C.O. | COURT NO. 16 | Order Dtd. 2024-08-06 | | (Se at No-19) |
| 29 | 67708/2024 | 09.08.2024 | ABLAPL - 4805/2024 | A K NAYAK | C.O. | COURT NO. 16 | Order Dtd. 2024-08-06 | | (Se at No-19) |
| 29 | 67709/2024 | 09.08.2024 | ABLAPL - 7231/2024 | R K MOHABHOI | C.O. | COURT NO. 16 | Order Dtd. 2024-08-06 | | (Se at No-19) |
| 29 | 67710/2024 | 09.08.2024 | CRLMC-2772/2024 | R. K. MALLICK | C.O. | COURT NO. 16 | Order Dtd. 2024-08-07 | | (Se at No-19) |
| 29 | 67711/2024 | 09.08.2024 | CRLMC-2862/2024 | R. K. MALLICK | C.O. | COURT NO. 16 | Order Dtd. 2024-08-07 | | (Se at No-19) |
| 29 | 67712/2024 | 09.08.2024 | CRLMC-2858/2024 | R. K. MALLICK | C.O. | COURT NO. 16 | Order Dtd. 2024-08-07 | CRIMINAL MISC | (Se at No-2) |
| 29 | 67713/2024 | 09.08.2024 | ABLAPL - 3666/2024 | PK MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2024-08-08 | BAIL-2 | (Se at No-9) |
| 29 | 67714/2024 | 09.08.2024 | CRLMC-2625/2024 | H K PATRA | C.O. | COURT NO. 2 | Order Dtd. 2024-08-07 | CRIMINAL MISC | (Se at No-5) |
| 30 | 67715/2024 | 09.08.2024 | BLAPL-7534/2024 | JYOTI RANJAN NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2024-08-08 | BAIL-2 | (Se at No-10) |
| 30 | 67716/2024 | 09.08.2024 | WP (C) - 19111/2024 | N K ROUT | C.O. | COURT NO. 2 | Order Dtd. 2024-08-08 | | (Se at No-10) |
| 30 | 67717/2024 | 09.08.2024 | WPC (OA) - 2043/2019 | PRAVAT CHANDRA BEHERA | C.O. | COURT NO. 2 | Order Dtd. 2024-08-06 | OA Branch | (Se at No-1) |
| 30 | 67718/ | 09.08.2 | WP (C) - | P.CH. DAS | C.O. | COURT | Order Dtd. 2024- | WRIT | (Se |

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| 3 | 2024 | 024 | 14567/ 2018 | | | NO. 2 | 08-06 | BRANC H-1 | at No- 3) |
| 30 4 | 67719/ 2024 | 09.08.2 024 | ABLAPL - 5315/2 024 | PRADIPTA KUMAR MOHANTY | C.O. | COURT NO. 2 | Order Dtd. 2024- 08-08 | BAIL- 1 | (Se at No- 2) |
| 30 5 | 67720/ 2024 | 09.08.2 024 | BLAPL- 1658/2 024 | N K ROUT | C.O. | COURT NO. 2 | Order Dtd. 2024- 08-07 | | (Se at No- 2) |
| 30 6 | 67721/ 2024 | 09.08.2 024 | MATA- 85/202 4 | S. BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2024- 08-28 | FIRST APPEA L | (Se at No- 5) |
| 30 7 | 67722/ 2024 | 09.08.2 024 | ABLAPL - 7892/2 024 | R. K. BARIK | C.O. | COURT NO. 1 | Order Dtd. 2024- 08-08 | BAIL- 1 | (Se at No- 2) |
| 30 8 | 67723/ 2024 | 09.08.2 024 | WP (C) - 19261/ 2024 | J P KAR | C.O. | COURT NO. 1 | Order Dtd. 2024- 08-09 | | (Se at No- 2) |
| 30 9 | 67724/ 2024 | 09.08.2 024 | WP (C) - 18271/ 2024 | SUDHANSU PRASAD MOHAPATRA | C.O. | COURT NO. 23 | Order Dtd. 2024- 09-25 | | (Se at No- 2) |
| 31 0 | 67725/ 2024 | 09.08.2 024 | CRLMC- 2877/2 024 | P. L. MISHRA | C.O. | COURT NO. 23 | Order Dtd. 2024- 08-07 | | (Se at No- 2) |
| 31 1 | 67726/ 2024 | 09.08.2 024 | BLAPL- 7604/2 024 | GYANA RANJAN DHAL | C.O. | COURT NO. 23 | Order Dtd. 2024- 08-09 | | (Se at No- 2) |
| 31 2 | 67727/ 2024 | 09.08.2 024 | BLAPL- 7462/2 024 | SOUMYA KANTA TRPATHY | C.O. | COURT NO. 2 OLD | Order Dtd. 2024- 08-05 | | (Se at No- 2) |
| 31 3 | 67728/ 2024 | 09.08.2 024 | BLAPL- 12068/ 2023 | M DAS | C.O. | COURT NO. 8 | Order Dtd. 2024- 08-08 | BAIL- 2 | (Se at No- 9) |
| 31 4 | 67373/ 2024 | 09.08.2 024 | WP (C) - 36829/ 2023 | PREMRAJ GOUDA | GENE RAL | | Order Dtd. 2024- 07-19 | WRIT BRANC H-6 | (Se at No- 24) |
| 31 5 | 67381/ 2024 | 09.08.2 024 | WP (C) - 11631/ 2016 | DEBASIS TRIPATHY | GENE RAL | | Judgement Dtd. 2024-07-24 | WRIT BRANC H-5 | (Se at No- 22) |

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| 316 | 67425/2024 | 09.08.2024 | ABLAPL - 4700/2024 | RAJENDRA NARAYAN ROUT | GENERAL | | Order Dtd. 2024-08-06 | | (Seat No-22) |
| 317 | 67440/2024 | 09.08.2024 | ABLAPL - 3687/2024 | MADAN SUNDAR BEHERA | GENERAL | | Order Dtd. 2024-08-01 | BAIL-2 | (Seat No-9) |
| 318 | 67467/2024 | 09.08.2024 | WP (C) - 13526/2024 | JITENDRA KUMAR SAHOO | GENERAL | | Judgement Dtd. 2024-08-08 | WRIT BRANCH-5 | (Seat No-22) |
| 319 | 67494/2024 | 09.08.2024 | ABLAPL - 7736/2024 | TASBIR KUMAR KHOSLA | GENERAL | | Order Dtd. 2024-08-07 | | (Seat No-22) |
| 320 | 67559/2024 | 09.08.2024 | ABLAPL - 4925/2024 | DEBA KUMAR RATH | GENERAL | | Order Dtd. 2024-08-08 | BAIL-1 | (Seat No-2) |
| 321 | 67612/2024 | 09.08.2024 | ABLAPL - 6345/2024 | RAJENDRA NARAYAN ROUT | GENERAL | | Order Dtd. 2024-08-09 | | (Seat No-2) |
| 322 | 67684/2024 | 09.08.2024 | ABLAPL - 2372/2024 | UDAYANATH PRADHAN | GENERAL | | Order Dtd. 2024-08-08 | | (Seat No-2) |
| 323 | 67687/2024 | 09.08.2024 | CRLMP-728/2024 | RAJENDRA NARAYAN ROUT | GENERAL | | Order Dtd. 2024-08-09 | WRIT BRANCH-4 | (Seat No-37) |
| 324 | 67689/2024 | 09.08.2024 | BLAPL-7580/2024 | GURUPRASAD BEHERA | GENERAL | | Order Dtd. 2024-08-09 | | (Seat No-37) |
| 325 | 67693/2024 | 09.08.2024 | ABLAPL - 7749/2024 | ARUN KUMAR BEHERA | GENERAL | | Order Dtd. 2024-08-05 | | (Seat No-37) |
| 326 | 67695/2024 | 09.08.2024 | BLAPL-2015/2024 | SANJAY KUMAR CHAINI | GENERAL | | Order Dtd. 2024-08-09 | | (Seat No-37) |
| 327 | 67400/2024 | 09.08.2024 | WP (C) - 2014/2010 | N R BEHERA | GENERAL | | Order Dtd. 2010-02-15 Petition, Annexure, Counter, | | (Seat No-37) |
| 328 | 67404/2024 | 09.08.2024 | WP (C) - 7831/2014 | S PATTANAIAK | GENERAL | | Order Dtd. 2022-01-05 | WRIT BRANCH-4 | (Seat No-) |

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| | | | | | | | | | 46) |
| 329 | 67405/2024 | 09.08.2024 | WP (C) - 3446/2002 | M/S.A.K.SAHOO | GENERAL | | Order Dtd. 2024-08-08 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-119) |
| 330 | 67406/2024 | 09.08.2024 | WP (C) - 27355/2022 | B K MOAHARNA | GENERAL | | Order Dtd. 2022-11-22 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-117) |
| 331 | 67407/2024 | 09.08.2024 | SA-367/1983 | L SAHOO | GENERAL | | Order Dtd. 1993-11-24 | | (Seat No-117) |
| 332 | 67408/2024 | 09.08.2024 | WP (C) - 22517/2022 | B K MOHARANA | GENERAL | | Order Dtd. 2022-11-09 | WRIT BRANCH (DIVISION BENCH -2) | (Seat No-116) |
| 333 | 67409/2024 | 09.08.2024 | WP (C) - 13452/2007 | S K SWAIN | GENERAL | | Order Dtd. 2010-04-20 | | (Seat No-116) |
| 334 | 67410/2024 | 09.08.2024 | WP (C) - 18184/2022 | B DAS | GENERAL | | Order Dtd. 2024-06-21 | WRIT BRANCH (DIVISION BENCH -3) | (Seat No-120) |
| 335 | 67411/2024 | 09.08.2024 | WP (C) - 5207/2021 | B DAS | GENERAL | | Order Dtd. 2021-03-05 | WRIT BRANCH-5 | (Seat No-47) |
| 336 | 67412/2024 | 09.08.2024 | RSA-353/2008 | P C MOHANTY | GENERAL | | Order Dtd. 2022-05-09 | SECOND APPEAL | (Seat No-3) |
| 337 | 67413/2024 | 09.08.2024 | WP (C) - 5205/2021 | B DAS | GENERAL | | Order Dtd. 2021-03-05 | WRIT BRANCH-5 | (Seat No-47) |
| 338 | 67414/ | 09.08.2024 | RPFAM- | P DAS | GENERAL | | | FIRST | (Seat |

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| 8 | 2024 | 024 | 23/2018 | | RAL | | | APPEAL | at No-5) |
| 339 | 67415/2024 | 09.08.2024 | WP (C) - 25206/2022 | G C JENA | GENERAL | | Order Dtd. 2024-07-24 | WRIT BRANCH-2 | (Se at No-7) |
| 340 | 67416/2024 | 09.08.2024 | ABLAPL - 13718/2023 | J KAUR | GENERAL | | Order Dtd. 2024-07-26 | BAIL-2 | (Se at No-12) |
| 341 | 67417/2024 | 09.08.2024 | TRP (C) - 65/2024 | A K BISWAL | GENERAL | | Judgement Dtd. 2024-07-11 | M.J.C . | (Se at No-6) |
| 342 | 67418/2024 | 09.08.2024 | CRLMP-1092/2024 | M BANERJEE | GENERAL | | Judgement Dtd. 2024-08-07 | WRIT BRANCH-3 | (Se at No-14) |
| 343 | 67419/2024 | 09.08.2024 | CRLMP-1088/2024 | R K NAIK | GENERAL | | Order Dtd. 2024-08-01 | | (Se at No-14) |
| 344 | 67420/2024 | 09.08.2024 | RVWPET - 467/2023 | B R SENAPATI | GENERAL | | Order Dtd. 9999-12-31 | CIVIL REVISION | (Se at No-1) |
| 345 | 67421/2024 | 09.08.2024 | WP (C) - 36266/2023 | D NAYAK | GENERAL | | Order Dtd. 2024-10-25Petition,Annexure, | WRIT BRANCH-8 | (Se at No-41) |
| 346 | 67422/2024 | 09.08.2024 | CRLMP-1093/2024 | M BANERJEE | GENERAL | | Order Dtd. 2024-08-07 | WRIT BRANCH-3 | (Se at No-14) |
| 347 | 67423/2024 | 09.08.2024 | CRLA-159/2009 | P K SWAIN | GENERAL | | Order Dtd. 2024-07-29 | CRIMINAL APPEAL | (Se at No-8) |
| 348 | 67424/2024 | 09.08.2024 | FAO-271/2012 | P K MSIHRA | GENERAL | | Entire Order | MISC. APPEAL SEC. | (Se at No-8) |
| 349 | 67487/2024 | 09.08.2024 | CRA-190/1999 | OHLC | GENERAL | | Order Dtd. 2018-08-13Judgement Dtd. 2018-08-13, | | (Se at No-8) |
| 350 | 67488/2024 | 09.08.2024 | CRLA-280/2014 | OHLC | GENERAL | | Order Dtd. 2022-09-19Judgement Dtd. 2022-09-19, | CRIMINAL APPEAL | (Se at No-8) |

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| 35 | 67489/2024 | 09.08.2024 | JCRLA-139/2004 | OHLC | GENERAL | | Order Dtd. 2011-11-22Judgement Dtd. 2011-11-22, | | (Se at No-8) |
| 35 | 67568/2024 | 09.08.2024 | ABLAPL - 2048/2024 | S BISWAL | GENERAL | | Order Dtd. 2024-07-30 | | (Se at No-8) |
| 35 | 67572/2024 | 09.08.2024 | TRP (C) - 85/2024 | K C PANDA | GENERAL | | Order Dtd. 2024-07-30 | M.J.C . | (Se at No-6) |
| 35 | 67574/2024 | 09.08.2024 | ABLAPL - 7648/2024 | T K BARIK | GENERAL | | Order Dtd. 2024-08-07 | BAIL-1 | (Se at No-5) |
| 35 | 67577/2024 | 09.08.2024 | ABLAPL - 6399/2024 | P.C.CHHINCHAN I | GENERAL | | Order Dtd. 2024-06-27 | | (Se at No-5) |
| 35 | 67578/2024 | 09.08.2024 | ABLAPL - 15329/2023 | P K MOHANTY | GENERAL | | Order Dtd. 2024-07-26 | BAIL-1 | (Se at No-2) |
| 35 | 67582/2024 | 09.08.2024 | OJC-802/1999 | S C DAS | GENERAL | | Order Dtd. 2015-06-18 | | (Se at No-2) |
| 35 | 67583/2024 | 09.08.2024 | LAA-89/2017 | M N MOHANTY | GENERAL | | Order Dtd. 2024-07-24 | FIRST APPEAL | (Se at No-4) |
| 35 | 67683/2024 | 09.08.2024 | WP (C) - 8049/2014 | NRUSINGHA CH.MISHRA | GENERAL | | Order Dtd. 2023-02-14 | WRIT BRANCH (DIVISION BENCH) | (Se at No-111) |
| 36 | 67685/2024 | 09.08.2024 | WP (C) - 18956/2019 | SAKTI PRASAD KAR | GENERAL | | Order Dtd. 5000-01-01Misc.case, | WRIT BRANCH-8 | (Se at No-42) |

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